

(b) and (c). The question of guaranteeing allocation of raw material to this firm or to any other did not arise at any stage.

Recommendations of Justice Rajadhakshya on Travelling Ticket Inspectors

316. SHRI S.M. KRISHNA :
SHRI SRINIBAS MISRA :
SHRI MANGALATHUMADAM :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Travelling Ticket Inspectors are considered as Running Staff as per award of Justice Rajadhakshya ; and

(b) if not, the reasons for not accepting the recommendations of Justice Rajadhakshya in this regard ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) No such recommendation was made in the award of Justice Rajadhakshya. They are not Running Staff.

(b) Does not arise.

Disruption of train service at Howrah station

317. SHRI S. M. KRISHNA :
SHRI BAIDHAR BEHERA :
SHRI S. KUNDU :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that train services were disrupted at Howrah Station on the 16th September, 1969 ;

(b) if so, the reasons for this disruption in rail traffic ; and

(c) for how long the rail passengers were inconvenienced ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) to (c). As a sequel to an

altercation between the members of two rival groups of railway staff of the Mechanical Department, a demonstration was staged by a group obstructing the track near Howrah Steam Shed from 5.30 to 10.15 hrs. on 16th September, 1969 resulting in disruption of Eastern Railway's suburban trains for this duration.

Provision of Basic Amenities to Railway Passengers

318. SHRI S.C. SAMANTA : Will the Minister of RAILWAYS be pleased to state :

(a) the steps that are being taken to provide basic amenities such as well-lighted waiting halls and booking offices, benches, drinking water, lavatories, wellsurfaced platforms to Railway passengers ;

(b) the response of the Zonal Railways to the call of the Railway Board in asking them to ensure that there was no lapse of funds allotted under the Plan head "Passenger amenities" ; and

(c) whether more funds than the present allocation are likely to be earmarked for the purpose ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Instructions have been issued to the Railways to provide the basic amenities, such as waiting halls, benches, suitable arrangements for lighting of waiting hall and booking offices, drinking water supply, latrines, platform with well maintained surface, proper Booking arrangements, planting of shady trees at all stations by 31 3-1971.

(b) The Zonal Railways have, by and large, been utilising the funds allotted to them under this head.

(c) The allocation of funds for Railway Users' Amenities is made by the Railway Convention Committee of the Parliament. The Committee have not yet given their recommendations for the 4th Five Year Plan.